

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1906

ANSWERED ON:01.12.2009

SEED BANKS

Majhi Shri Pradeep Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to set up Seed Banks during the 11th Five Year Plan;
- (b) if so, the details thereof, State-wise;
- (c) the allocation made for the 11th Five Year Plan;
- (d) whether the funds allocated to such Seed Banks during the last Five Year Plan were not fully utilised;
- (e) if so, the details thereof indicating the funds, released and utilised during each year of the last Five Year Plan and the reasons for underutilisation of funds; and
- (f) the remedial steps taken to ensure full utilisation of the allocated funds during the 11th Five Year Plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Government of India is already implementing the seed Bank scheme to meet requirement of seeds during natural calamities and unforeseen conditions in the states of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Jharkhand, Karnataka, Maharashtra, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttarakhand, Uttar Pradesh and West Bengal and through Government of India's public Sector Undertakings viz. National Seeds Corporation (NSC) and State Farms Corporation of India (SFCI).

(c): An allocation of Rs.450 crore was made for the 11th Five year Plan for the Central Sector Scheme of "Development and Strengthening of Infrastructural Facilities for production and distribution of quality seeds" including Establishment and Maintenance of Seed Bank.

(d) to (f): Funds released to the implementing agencies for Seed Banks during the last Five Year Plan have been fully utilized.